

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA(CAA)/63(CHE)/2022  
NAME OF THE PETITIONER(S) : Sree shashti Hotels Pvt Ltd and Ors  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

No representation for the Applicant.

List the matter on 11.01.2023 for further hearing / dismissal.

-sd-

(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

-sd-

(DR. MADAN BHALCHANDRA GOSAVI)  
MEMBER (JUDICIAL)